



**Government of India**  
**Ministry of Commerce and Industry**  
**Department of Commerce**

Minutes of the Norms Committee – 3 Meeting No. NC/3/MEET/Sep/202122/8 dated 24.09.2021, actually held on 01.10.2021 under the Chairmanship of Dr. Amiya Chandra, Addl. DGFT for considering the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products falling under Chapter 29 and 30.

Following members were present in the Meeting:

| Sl. No.       | Name & Designation               | Department |
|---------------|----------------------------------|------------|
| 1             | Shri Shaish Kumar, Technical – 1 | Consultant |
| 2             | Shri D.N. Mathur, Technical – 2  | Consultant |
| In attendance |                                  |            |
| 1             | Shri Ajay Kumar, Deputy Director | DGFT       |

2. The Norms Committee has taken decision only with respect to technical aspect/ wastage norms. While redeeming the application, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in policy circulars issued from time to time or any other provisions under FTP/HBP for issuance of Advance Authorization and regularization of the case.

The committee went through the minutes of earlier meeting No. NC/3/MEET/Aug/202122/7 dated 13.08.2021, actually held on 26.08.2021 and 10.09.2021.

## MANUAL CASES

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| Case No.                                                                                                                                                                                                                                                                            | <b>A-01</b>                                                                                                                                                                                                                                                          |
| Meeting No.                                                                                                                                                                                                                                                                         | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                                                                                        |
| Date                                                                                                                                                                                                                                                                                | <b>24/09/2021</b>                                                                                                                                                                                                                                                    |
| Firm's Name                                                                                                                                                                                                                                                                         | <b>M/s Deepak Novochem Technologies Ltd, Pune</b>                                                                                                                                                                                                                    |
| HQ F. No.                                                                                                                                                                                                                                                                           | 01/82/050/00522/AM17/DES-III<br>01/82/050/00109/AM18/DES-III                                                                                                                                                                                                         |
| RLA F. No.                                                                                                                                                                                                                                                                          | 31/83/040/00178/AM16<br>31/83/040/00187/AM17                                                                                                                                                                                                                         |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                  | 3110066046 dated 14.03.2016<br>3110066649 dated 31.03.2017                                                                                                                                                                                                           |
| Subject                                                                                                                                                                                                                                                                             | <b>Request of M/s Deepak Novochem Technologies Ltd, Pune for enhancement in the quantity of import item No. 1 - Meta Cresol (MC99) in respect of adhoc norms fixed against Advance Authorization No. 3110066046 dated 14.03.2016 and 3110066649 dated 31.03.2017</b> |
| <b>Decision:</b> The Committee considered the request of the firm and it was decided to call for following information from the firm: <div style="margin-left: 40px;"> <b>(i) Production / Consumption data for the period 2016-17 duly certified by the Central Excise.</b> </div> |                                                                                                                                                                                                                                                                      |

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| Case No.                                                                                                                              | <b>A-02</b>                                                                                                                                                                                          |
| Meeting No.                                                                                                                           | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                        |
| Date                                                                                                                                  | <b>24/09/2021</b>                                                                                                                                                                                    |
| Firm's Name                                                                                                                           | <b>M/s OC Specialities Pvt. Ltd., Mumbai</b>                                                                                                                                                         |
| HQ F. No.                                                                                                                             | 01/82/050/01370/AM21/DES-III                                                                                                                                                                         |
| RLA F. No.                                                                                                                            | 03/95/040/00138/AM21                                                                                                                                                                                 |
| Advance Authorization No. and Date                                                                                                    | 0310836618 dated 10.06.2020                                                                                                                                                                          |
| Subject                                                                                                                               | <b>Request of M/s OC Specialities Pvt. Ltd., Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310836618 dated 10.06.2020</b> |
| <b>Decision:</b> The Committee considered the request of the firm and it was decided to call for following information from the firm: |                                                                                                                                                                                                      |
| <p style="text-align: center;">(i) <b>Complete set of 4.07 application.</b></p>                                                       |                                                                                                                                                                                                      |

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| Case No.                                                                                                                                                                                                                                  | <b>A-03</b>                                                                                                                                                                                                 |
| Meeting No.                                                                                                                                                                                                                               | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                               |
| Date                                                                                                                                                                                                                                      | <b>24/09/2021</b>                                                                                                                                                                                           |
| Firm's Name                                                                                                                                                                                                                               | <b>M/s Deccan Nurtaceuticals Pvt. Ltd., Kolkata</b>                                                                                                                                                         |
| HQ F. No.                                                                                                                                                                                                                                 | 01/82/050/00854/AM18/DES-III                                                                                                                                                                                |
| RLA F. No.                                                                                                                                                                                                                                | 02/24/040/00100/AM18                                                                                                                                                                                        |
| Advance Authorization No. and Date                                                                                                                                                                                                        | 0210207932 dated 02.11.2017                                                                                                                                                                                 |
| Subject                                                                                                                                                                                                                                   | <b>Request of M/s Deccan Nurtaceuticals Pvt. Ltd., Kolkata for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0210207932 dated 02.11.2017</b> |
| <b>Decision:</b> The Committee considered the request of the firm and it was decided to call for following information from the firm:                                                                                                     |                                                                                                                                                                                                             |
| <p>(i) <b>Complete 4.07 application alongwith Appendix 4E submitted earlier for this Advance Authorization.</b></p> <p>(ii) <b>COA of import item from the foreign supplier for the import against present Advance Authorization.</b></p> |                                                                                                                                                                                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                 | <b>A-04</b>                                                                                                                                                                                        |
| Meeting No.                                                                                                                                                                                                                                                                                                                                                                              | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                      |
| Date                                                                                                                                                                                                                                                                                                                                                                                     | <b>24/09/2021</b>                                                                                                                                                                                  |
| Firm's Name                                                                                                                                                                                                                                                                                                                                                                              | <b>M/s Piramal Enterprises Ltd, Mumbai</b>                                                                                                                                                         |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                                                                | 01/82/050/01200/AM21/DES-III                                                                                                                                                                       |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                                                               | 03/95/040/01217/AM20                                                                                                                                                                               |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                                                       | 0310835767 dated 21.04.2020                                                                                                                                                                        |
| Subject                                                                                                                                                                                                                                                                                                                                                                                  | <b>Request of M/s Piramal Enterprises Ltd, Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310835767 dated 21.04.2020</b> |
| <p><b>Decision:</b> The Committee considered the request of firm and it was observed that earlier the norms were fixed taking cue from SION A-3663, however, the firm has requested for more quantity than allowed in SION A-3663.</p> <p>In view of above, the Committee decided after deliberation, <b>decided to grant <u>Personal Hearing</u> to firm to explain their case.</b></p> |                                                                                                                                                                                                    |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                 | <b>A-05</b>                                                                                                                                                                                         |
| Meeting No.                                                                                                                                                                                                                                                                                                                                                                              | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                       |
| Date                                                                                                                                                                                                                                                                                                                                                                                     | <b>24/09/2021</b>                                                                                                                                                                                   |
| Firm's Name                                                                                                                                                                                                                                                                                                                                                                              | <b>M/s Piramal Enterprises Ltd., Mumbai</b>                                                                                                                                                         |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                                                                | 01/82/050/01017/AM20/DES-III                                                                                                                                                                        |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                                                               | 03/95/040/01020/AM20                                                                                                                                                                                |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                                                       | 0310834270 dated 17.01.2020                                                                                                                                                                         |
| Subject                                                                                                                                                                                                                                                                                                                                                                                  | <b>Request of M/s Piramal Enterprises Ltd., Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310834270 dated 17.01.2020</b> |
| <p><b>Decision:</b> The Committee considered the request of firm and it was observed that earlier the norms were fixed taking cue from SION A-3663, however, the firm has requested for more quantity than allowed in SION A-3663.</p> <p>In view of above, the Committee decided after deliberation, <b>decided to grant <u>Personal Hearing</u> to firm to explain their case.</b></p> |                                                                                                                                                                                                     |

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| Case No.                                                                                                                                                                                                                                                        | <b>A-06</b>                                                                                                                                                                                                 |
| Meeting No.                                                                                                                                                                                                                                                     | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                               |
| Date                                                                                                                                                                                                                                                            | <b>24/09/2021</b>                                                                                                                                                                                           |
| Firm's Name                                                                                                                                                                                                                                                     | <b>M/s Stelling Pharmscience Pvt Ltd, Bangalore</b>                                                                                                                                                         |
| HQ F. No.                                                                                                                                                                                                                                                       | 01/82/050/01683/AM19/DES-III                                                                                                                                                                                |
| RLA F. No.                                                                                                                                                                                                                                                      | 07/24/040/00040/AM17                                                                                                                                                                                        |
| Advance Authorization No. and Date                                                                                                                                                                                                                              | 0710109873 dated 26.05.2016                                                                                                                                                                                 |
| Subject                                                                                                                                                                                                                                                         | <b>Request of M/s Stelling Pharmscience Pvt Ltd, Bangalore for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0710109873 dated 26.05.2016</b> |
| <p><b>Decision:</b> The Committee considered the request of the firm and it was decided to call for following information from the firm:</p> <p>(i) <b>Production / Consumption data for the licensing year duly certified by the Central Excise / GST.</b></p> |                                                                                                                                                                                                             |

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| Case No.                                                                                                                                                                                                                                                                             | <b>A-07</b>                                                                                                                                                                                                  |
| Meeting No.                                                                                                                                                                                                                                                                          | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                                |
| Date                                                                                                                                                                                                                                                                                 | <b>24/09/2021</b>                                                                                                                                                                                            |
| Firm's Name                                                                                                                                                                                                                                                                          | <b>M/s Stellence Pharmscience Pvt Ltd, Bangalore</b>                                                                                                                                                         |
| HQ F. No.                                                                                                                                                                                                                                                                            | 01/82/050/00442/AM13/DES-III                                                                                                                                                                                 |
| RLA F. No.                                                                                                                                                                                                                                                                           | 07/24/040/00062/AM13                                                                                                                                                                                         |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                   | 0710088213 dated 16.05.2012                                                                                                                                                                                  |
| Subject                                                                                                                                                                                                                                                                              | <b>Request of M/s Stellence Pharmscience Pvt Ltd, Bangalore for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0710088213 dated 16.05.2012</b> |
| <b>Decision:</b> The Committee considered the request of the firm and it was decided to call for following information from the firm: <p style="text-align: center;">(i) <b>Production / Consumption data for the licensing year duly certified by the Central Excise / GST.</b></p> |                                                                                                                                                                                                              |

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| Case No.                                                                                                                                                                                                                                                                             | <b>A-08</b>                                                                                                                                                                                                  |
| Meeting No.                                                                                                                                                                                                                                                                          | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                                |
| Date                                                                                                                                                                                                                                                                                 | <b>24/09/2021</b>                                                                                                                                                                                            |
| Firm's Name                                                                                                                                                                                                                                                                          | <b>M/s Stellence Pharmscience Pvt Ltd, Bangalore</b>                                                                                                                                                         |
| HQ F. No.                                                                                                                                                                                                                                                                            | 01/82/050/00657/AM13/DES-III                                                                                                                                                                                 |
| RLA F. No.                                                                                                                                                                                                                                                                           | 07/24/040/00183/AM13                                                                                                                                                                                         |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                   | 0710089972 dated 31.07.2012                                                                                                                                                                                  |
| Subject                                                                                                                                                                                                                                                                              | <b>Request of M/s Stellence Pharmscience Pvt Ltd, Bangalore for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0710089972 dated 31.07.2012</b> |
| <b>Decision:</b> The Committee considered the request of the firm and it was decided to call for following information from the firm: <p style="text-align: center;">(i) <b>Production / Consumption data for the licensing year duly certified by the Central Excise / GST.</b></p> |                                                                                                                                                                                                              |

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| Case No.                                                                                                                                                                                                                                                                             | <b>A-09</b>                                                                                                                                                                                                                                  |
| Meeting No.                                                                                                                                                                                                                                                                          | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                                                                |
| Date                                                                                                                                                                                                                                                                                 | <b>24/09/2021</b>                                                                                                                                                                                                                            |
| Firm's Name                                                                                                                                                                                                                                                                          | <b>M/s Stellence Pharmscience Pvt Ltd, Bangalore</b>                                                                                                                                                                                         |
| HQ F. No.                                                                                                                                                                                                                                                                            | 01/82/050/01934/AM19/DES-III<br>01/82/050/02463/AM19/DES-III                                                                                                                                                                                 |
| RLA F. No.                                                                                                                                                                                                                                                                           | 07/24/040/00143/AM17<br>07/24/040/00420/AM16                                                                                                                                                                                                 |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                   | 0710110111 dated 15.07.2016<br>0710109590 dated 29.03.2016                                                                                                                                                                                   |
| Subject                                                                                                                                                                                                                                                                              | <b>Request of M/s Stellence Pharmscience Pvt Ltd, Bangalore for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0710110111 dated 15.07.2016 and 0710109590 dated 29.03.2016</b> |
| <b>Decision:</b> The Committee considered the request of the firm and it was decided to call for following information from the firm: <p style="text-align: center;">(i) <b>Production / Consumption data for the licensing year duly certified by the Central Excise / GST.</b></p> |                                                                                                                                                                                                                                              |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                               | <b>A-10</b>                                                                                                                                                                                               |
| Meeting No.                                                                                                                                                                                                                                                                                                                                                                                                            | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                             |
| Date                                                                                                                                                                                                                                                                                                                                                                                                                   | <b>24/09/2021</b>                                                                                                                                                                                         |
| Firm's Name                                                                                                                                                                                                                                                                                                                                                                                                            | <b>M/s Inchem Laboratories pvt Ltd Hyderabad</b>                                                                                                                                                          |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                                                                                              | 01/82/050/01497/AM19/DES-III                                                                                                                                                                              |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                                                                                             | 09/24/040/00230/AM19                                                                                                                                                                                      |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                                                                                     | 0910066657 dated 11.09.2018                                                                                                                                                                               |
| Subject                                                                                                                                                                                                                                                                                                                                                                                                                | <b>Request of M/s Inchem Laboratories pvt Ltd, Hyderabad for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0910066657 dated 11.09.2018</b> |
| <b>Decision:</b> The Committee considered the request of the firm and it was observed that overall yield of 17% is very low, hence it was decided to call for following information from the firm: <p style="text-align: center;">(i) <b>Technical literature in support of yields shown at various steps.</b><br/> (ii) <b>Production / Consumption data for the licensing year onward duly certified by GST.</b></p> |                                                                                                                                                                                                           |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                    | <b>A-11</b>                                                                                                                                                                                               |
| Meeting No.                                                                                                                                                                                                                                                                                                                                                                                                                 | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                             |
| Date                                                                                                                                                                                                                                                                                                                                                                                                                        | <b>24/09/2021</b>                                                                                                                                                                                         |
| Firm's Name                                                                                                                                                                                                                                                                                                                                                                                                                 | <b>M/s Inchem Laboratories pvt Ltd Hyderabad</b>                                                                                                                                                          |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                                                                                                   | 01/82/050/01498/AM19/DES-III                                                                                                                                                                              |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                                                                                                  | 09/24/040/00261/AM19                                                                                                                                                                                      |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                                                                                          | 0910066658 dated 11.09.2018                                                                                                                                                                               |
| Subject                                                                                                                                                                                                                                                                                                                                                                                                                     | <b>Request of M/s Inchem Laboratories pvt Ltd, Hyderabad for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0910066658 dated 11.09.2018</b> |
| <b>Decision:</b> The Committee considered the request of the firm and it was observed that overall yield of 17% is very low, hence it was decided to call for following information from the firm: <div style="margin-left: 40px;"> <b>(i) Technical literature in support of yields shown at various steps.</b><br/> <b>(ii) Production / Consumption data for the licensing year onward duly certified by GST.</b> </div> |                                                                                                                                                                                                           |

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| Case No.                                                                                                | A-12                                                                                                                                                                                           |                                                                     |           |
| Meeting No.                                                                                             | NC/3/MEET/Sep/202122/8                                                                                                                                                                         |                                                                     |           |
| Date                                                                                                    | 24/09/2021                                                                                                                                                                                     |                                                                     |           |
| Firm's Name                                                                                             | M/s Saga Lifesciences Ltd, Ahemdananad                                                                                                                                                         |                                                                     |           |
| HQ F. No.                                                                                               | 01/82/050/01280/AM21/DES-III                                                                                                                                                                   |                                                                     |           |
| RLA F. No.                                                                                              | 08/24/040/00018/AM21                                                                                                                                                                           |                                                                     |           |
| Advance Authorization No. and Date                                                                      | 0810147725 dated 11.05.2020                                                                                                                                                                    |                                                                     |           |
| Subject                                                                                                 | Request of M/s Saga Lifesciences Ltd, Ahemdananad for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0810147725 dated 11.05.2020 |                                                                     |           |
| Decision: The Committee considered the request of firm and it was decided to revise the norms as under: |                                                                                                                                                                                                |                                                                     |           |
|                                                                                                         |                                                                                                                                                                                                |                                                                     |           |
| Export product                                                                                          | Qty.                                                                                                                                                                                           | Import item                                                         | Qty.      |
| DIFLAH 500 (Diosmin and Hesperidin Tablets 500mg)                                                       | 1 Number Tablet                                                                                                                                                                                | DIOSMIN + HESPERIDIN 9:1 (Assay NMT 93% and Water content NLT 2.9%) | 564.29 mg |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                               | <b>A-13</b>                                                                                                                                                                                         |
| Meeting No.                                                                                                                                                                                                                                                                                                                                                                            | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                       |
| Date                                                                                                                                                                                                                                                                                                                                                                                   | <b>24/09/2021</b>                                                                                                                                                                                   |
| Firm's Name                                                                                                                                                                                                                                                                                                                                                                            | <b>M/s Piramal Enterprises Ltd., Mumbai</b>                                                                                                                                                         |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                                                              | 01/82/050/01530/AM21/DES-III                                                                                                                                                                        |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                                                             | 03/95/040/00268/AM21                                                                                                                                                                                |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                                                     | 0310837588 dated 10.08.2020                                                                                                                                                                         |
| Subject                                                                                                                                                                                                                                                                                                                                                                                | <b>Request of M/s Piramal Enterprises Ltd., Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310837588 dated 10.08.2020</b> |
| <p><b>Decision:</b> The Committee considered the request of firm and it was observed that earlier the norms were fixed taking cue from SION A-412, however, the firm has requested for more quantity than allowed in SION A-412.</p> <p>In view of above, the Committee decided after deliberation, <b>decided to grant <u>Personal Hearing</u> to firm to explain their case.</b></p> |                                                                                                                                                                                                     |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                 | <b>A-14</b>                                                                                                                                                                                         |
| Meeting No.                                                                                                                                                                                                                                                                                                                                                                              | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                       |
| Date                                                                                                                                                                                                                                                                                                                                                                                     | <b>24/09/2021</b>                                                                                                                                                                                   |
| Firm's Name                                                                                                                                                                                                                                                                                                                                                                              | <b>M/s Piramal Enterprises Ltd., Mumbai</b>                                                                                                                                                         |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                                                                | 01/82/050/01547/AM21/DES-III                                                                                                                                                                        |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                                                               | 03/95/040/00283/AM21                                                                                                                                                                                |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                                                       | 0310837743 dated 18.08.2020                                                                                                                                                                         |
| Subject                                                                                                                                                                                                                                                                                                                                                                                  | <b>Request of M/s Piramal Enterprises Ltd., Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310837743 dated 18.08.2020</b> |
| <p><b>Decision:</b> The Committee considered the request of firm and it was observed that earlier the norms were fixed taking cue from SION A-3663, however, the firm has requested for more quantity than allowed in SION A-3663.</p> <p>In view of above, the Committee decided after deliberation, <b>decided to grant <u>Personal Hearing</u> to firm to explain their case.</b></p> |                                                                                                                                                                                                     |

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| Case No.                           | <b>A-15</b>                                                                                                                                                                                                       |
| Meeting No.                        | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                                     |
| Date                               | <b>24/09/2021</b>                                                                                                                                                                                                 |
| Firm's Name                        | <b>M/s Ciron Drugs &amp; Pharmaceuticals P. Ltd., Mumbai</b>                                                                                                                                                      |
| HQ F. No.                          | F. No. 01/82/050/00425/AM20/DES-III                                                                                                                                                                               |
| RLA F. No.                         | 03/94/040/00425/AM20                                                                                                                                                                                              |
| Advance Authorization No. and Date | 0310830435 dated 19.07.2019                                                                                                                                                                                       |
| Subject                            | <b>Request of M/s Ciron Drugs &amp; Pharmaceuticals P Ltd Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310830435 dated 19.07.2019</b> |

**Decision:** The Committee considered the request of firm and it was decided to revise the norms as under:

| <b>Export product</b>                                                                                                                                                                                      | <b>Qty.</b>                            | <b>Import items</b>   | <b>Qty.</b>           |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------|-----------------------|-----------------------|
| ERYTHROMYCIN ESTOLATE FOR ORAL SUSPENSION USP 60 ML (EACH 5 ML AFTER RECONSTITUTION CONTAIN ERYTHROMYCIN ESTOLATE USP-EQ TO ERYTHROMYCIN (125 MG) NET CONTENT : 1)ERYTHROMYCIN ESTOLATE:2,028.000 KILOGRAM | 2028.000 kg<br>(7,80,000 No. Bottles)  | ERYTHROMYCIN ESTOLATE | 2730 mg/60 ml bottle  |
| ERYTHROMYCIN ESTOLATE FOR ORAL SUSPENSION USP 60 ML (EACH 5 ML AFTER RECONSTITUTION CONTAIN ERYTHROMYCIN ESTOLATE USP-EQ TO ERYTHROMYCIN (250 MG) NET CONTENT : 1)ERYTHROMYCIN ESTOLATE:6,240.000 KILOGRAM | 6240.000 kg<br>(12,00,000 No. Bottles) | ERYTHROMYCIN ESTOLATE | 5460 mg/ 60 ml bottle |

RA concerned may take further necessary action as per above decision of NC.

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                                                                                                                                                                                   |
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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                             | <b>A-16</b>                                                                                                                                                                                       |
| Meeting No.                                                                                                                                                                                                                                                                                                                                                                                                                                                          | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                     |
| Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | <b>24/09/2021</b>                                                                                                                                                                                 |
| Firm's Name                                                                                                                                                                                                                                                                                                                                                                                                                                                          | <b>M/s Shilpa Medicare Ltd, Bangalore</b>                                                                                                                                                         |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 01/82/050/01731/AM19/DES-III                                                                                                                                                                      |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 07/24/040/00034/AM17                                                                                                                                                                              |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0710109729 dated 27.04.2016                                                                                                                                                                       |
| Subject                                                                                                                                                                                                                                                                                                                                                                                                                                                              | <b>Request of M/s Shilpa Medicare Ltd, Bangalore for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0710109729 dated 27.04.2016</b> |
| <p><b>Decision:</b> The Committee considered the request of the firm and it was observed that earlier the norms were given on the basis of comparative data from the industry and also the firm has not furnished any technical justification in support of its request for enhancement in norms. Hence, it was decided to <b>reject</b> the case maintaining the status quo.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p> |                                                                                                                                                                                                   |

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| Case No.                                                                                                                                                                | A-17                                                                                                                                                                                                                                                                               |         |                       |          |
| Meeting No.                                                                                                                                                             | NC/3/MEET/Sep/202122/8                                                                                                                                                                                                                                                             |         |                       |          |
| Date                                                                                                                                                                    | 24/09/2021                                                                                                                                                                                                                                                                         |         |                       |          |
| Firm's Name                                                                                                                                                             | M/s Shilpa Medicare Ltd, Bangalore                                                                                                                                                                                                                                                 |         |                       |          |
| HQ F. No.                                                                                                                                                               | 01/82/050/00950/AM16/DES-III<br>01/82/050/00617/AM16/DES-III                                                                                                                                                                                                                       |         |                       |          |
| RLA F. No.                                                                                                                                                              | 07/24/040/00078/AM16<br>07/24/040/00002/AM16                                                                                                                                                                                                                                       |         |                       |          |
| Advance Authorization No. and Date                                                                                                                                      | 0710108349 dated 10.06.2015<br>0710108028 dated 15.04.2015                                                                                                                                                                                                                         |         |                       |          |
| Subject                                                                                                                                                                 | Request of M/s Shilpa Medicare Ltd, Bangalore for enhancement in the quantity of import item Nos. 1 and 3 and to allow import item Nos. 8, 9 and 10 in respect of adhoc norms fixed against Advance Authorization Nos. 0710108349 dated 10.06.2015 and 0710108028 dated 15.04.2015 |         |                       |          |
| Decision: The Committee considered the request of firm and it was decided to revise the norms as under:                                                                 |                                                                                                                                                                                                                                                                                    |         |                       |          |
| Export product                                                                                                                                                          | Qty.                                                                                                                                                                                                                                                                               | Sl. No. | Import items          | Qty.     |
| 3a 7b Dioxy Cholanic Acid                                                                                                                                               | 1 kg                                                                                                                                                                                                                                                                               | 1       | Cholic Acid           | 1.88 kg  |
|                                                                                                                                                                         |                                                                                                                                                                                                                                                                                    | 2       | Di Methyl Amino       | 0.032 kg |
|                                                                                                                                                                         |                                                                                                                                                                                                                                                                                    | 3       | 2-Methoxy Ethanol     | 3.15 kg  |
|                                                                                                                                                                         |                                                                                                                                                                                                                                                                                    | 4       | Hydrazine Hydrate 80% | 1.705 kg |
|                                                                                                                                                                         |                                                                                                                                                                                                                                                                                    | 5       | Sodium Bromate        | 0.79 kg  |
|                                                                                                                                                                         |                                                                                                                                                                                                                                                                                    | 6       | Sodium Metal          | 0.829 kg |
|                                                                                                                                                                         |                                                                                                                                                                                                                                                                                    | 7       | Potassium Hydroxide   | 2.51 kg  |
|                                                                                                                                                                         |                                                                                                                                                                                                                                                                                    | 8       | Potassium carbonate   | 1.57 kg  |
|                                                                                                                                                                         |                                                                                                                                                                                                                                                                                    | 9       | Phosphoric Acid       | 1.28 kg  |
|                                                                                                                                                                         |                                                                                                                                                                                                                                                                                    | 10      | Methylene Chloride    | 1.50 kg  |
| Note: The above norms are only for closure purpose of these two Advance Authorizations only. Hence, no repeat norms will be allowed on the basis of the above decision. |                                                                                                                                                                                                                                                                                    |         |                       |          |
| RA concerned may take further necessary action as per above decision of NC.                                                                                             |                                                                                                                                                                                                                                                                                    |         |                       |          |

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| Case No.                                                                                                | A-18                                                                                                                                                                                  |         |              |         |
| Meeting No.                                                                                             | NC/3/MEET/Sep/202122/8                                                                                                                                                                |         |              |         |
| Date                                                                                                    | 24/09/2021                                                                                                                                                                            |         |              |         |
| Firm's Name                                                                                             | M/s Rusan Pharma Ltd., Mumbai                                                                                                                                                         |         |              |         |
| HQ F. No.                                                                                               | 01/82/050/00739/AM19/DES-III                                                                                                                                                          |         |              |         |
| RLA F. No.                                                                                              | 03/95/040/00148/AM19                                                                                                                                                                  |         |              |         |
| Advance Authorization No. and Date                                                                      | 0310821117 dated 21.05.2018                                                                                                                                                           |         |              |         |
| Subject                                                                                                 | Request of M/s Rusan Pharma Ltd., Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310821117 dated 21.05.2018 |         |              |         |
| Decision: The Committee considered the request of firm and it was decided to revise the norms as under: |                                                                                                                                                                                       |         |              |         |
| Export product                                                                                          | Qty.                                                                                                                                                                                  | Sl. No. | Import items | Qty.    |
| NALBUPHINE HYDROCHLORIDE                                                                                | 1 kg                                                                                                                                                                                  | 1       | THEBAINE     | 2.58 kg |
| RA concerned may take further necessary action as per above decision of NC.                             |                                                                                                                                                                                       |         |              |         |

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| Case No.                                                                                                                                                                                                                                            | A-19                                                                                                                                             |
| Meeting No.                                                                                                                                                                                                                                         | NC/3/MEET/Sep/202122/8                                                                                                                           |
| Date                                                                                                                                                                                                                                                | 24/09/2021                                                                                                                                       |
| Firm's Name                                                                                                                                                                                                                                         | M/s Nisarg Biosciences Pvt Ltd, Hyderabad                                                                                                        |
| HQ F. No.                                                                                                                                                                                                                                           | 01/82/050/00455/AM20/DES-III                                                                                                                     |
| RLA F. No.                                                                                                                                                                                                                                          | 09/24/040/00221/AM20                                                                                                                             |
| Advance Authorization No. and Date                                                                                                                                                                                                                  | 0910067836 dated 25.07.2019                                                                                                                      |
| Subject                                                                                                                                                                                                                                             | Request of M/s Nisarg Biosciences Pvt. Ltd., Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910067836 dated 25.07.2019 |
| <b>Decision:</b> The Committee considered the request of the firm and it was observed that the reply furnished by the firm vide letter dated 16.10.2020 is deficient. Hence, the Committee decided to call for following information from the firm: |                                                                                                                                                  |
| (i) Molecular weight of import and export item.                                                                                                                                                                                                     |                                                                                                                                                  |
| (ii) Catalogue of export item and its end use.                                                                                                                                                                                                      |                                                                                                                                                  |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | <b>A-20</b>                                                                                                                                                                             |
| Meeting No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                           |
| Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | <b>24/09/2021</b>                                                                                                                                                                       |
| Firm's Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | <b>M/s DEEPAK NOVOCHEM TECHNOLOGIES LTD, Pune</b>                                                                                                                                       |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 01/82/050/01187/AM19/DES-III<br>01/82/050/02262/AM19/DES-III                                                                                                                            |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 31/83/040/00081/AM19<br>31/83/040/00157/AM19                                                                                                                                            |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 3110067162 dated 24.08.2018<br>3110067278 dated 09.01.2019                                                                                                                              |
| Subject                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | <b>Request of M/s DEEPAK NOVOCHEM TECHNOLOGIES LTD, Pune for fixation of adhoc norms against Advance Authorization Nos. 3110067162 dated 24.08.2018 and 3110067278 dated 09.01.2019</b> |
| <b>Decision:</b> The Committee considered the request of the firm and it was decided to call for following information from the firm: <ul style="list-style-type: none"> <li>(i) As per details furnished, import item OCP-50, itself contain about 58% of O-Cresol, which is an export product. Detailed justification, why 58% of Ortho-Cresol content in import item cannot be used directly for export.</li> <li>(ii) Justification of 233% wastage in Menthol.</li> <li>(iii) Production / Consumption data for the year 2018-19 duly certified by GST..</li> </ul> |                                                                                                                                                                                         |

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| Case No.                           | <b>A-21</b>                                                                                                                                          |
| Meeting No.                        | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                        |
| Date                               | <b>24/09/2021</b>                                                                                                                                    |
| Firm's Name                        | <b>M/s Virchow Biotech Pvt. Ltd., Hyderabad</b>                                                                                                      |
| HQ F. No.                          | 01/82/050/00861/AM16/DES-III                                                                                                                         |
| RLA F. No.                         | 09/24/040/00052/AM16                                                                                                                                 |
| Advance Authorization No. and Date | 0910061973 dated 06.05.2015                                                                                                                          |
| Subject                            | <b>Request of M/s Virchow Biotech Pvt. Ltd., Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910061973 dated 06.05.2015</b> |

**Decision:** The Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less:

| Export product             | Qty.     | Sl. No. | Import items                  | Qty.                     |
|----------------------------|----------|---------|-------------------------------|--------------------------|
| TODAY CONTRACEPTIVE SPONGE | 1 Number | 1       | NONOXYNOL 9                   | 0.9983 gram              |
|                            |          | 2       | Sorbic Acid                   | 0.0061 gram              |
|                            |          | 3       | Prepol HDW-2002               | 2.4030 gram              |
|                            |          | 4       | Tape Removal                  | 0.2457 Yard              |
|                            |          | 5       | Anchoring Scrim               | 0.0864 Yard              |
|                            |          | 6       | Mould Cups - Bottom           | 0.0039 Number            |
|                            |          | 7       | Mould Cups- Top               | 0.0039 Number            |
|                            |          | 8       | Pouch-Top Web                 | 0.0233 Yard              |
|                            |          | 9       | Pouch-Bottom Web              | 0.0233 Yard              |
|                            |          | 10      | TDI Indicators                | 0.0769 per thousand unit |
|                            |          | 11      | Sodium metabisulfite Granular | 0.0015 gram              |
|                            |          | 12      | Sodium Hydroxide NF           | 0.0015 gram              |
|                            |          | 13      | Benzoic Acid USP              | 0.0031 gram              |
|                            |          | 14      | Citric acid USP               | 0.0141 gram              |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.                           | A-22                                                                                                                                                 |
| Meeting No.                        | NC/3/MEET/Sep/202122/8                                                                                                                               |
| Date                               | 24/09/2021                                                                                                                                           |
| Firm's Name                        | M/s Virchow Biotech Pvt. Ltd., Hyderabad                                                                                                             |
| HQ F. No.                          | 01/82/050/01296/AM15/DES-III                                                                                                                         |
| RLA F. No.                         | 09/24/040/00327/AM15                                                                                                                                 |
| Advance Authorization No. and Date | 0910061001 dated 19.09.2014                                                                                                                          |
| Subject                            | <b>Request of M/s Virchow Biotech Pvt. Ltd., Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910061001 dated 19.09.2014</b> |

**Decision:** The Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less:

| Export product             | Qty.     | Sl. No. | Import items                  | Qty.                     |
|----------------------------|----------|---------|-------------------------------|--------------------------|
| TODAY CONTRACEPTIVE SPONGE | 1 Number | 1       | NONOXYNOL 9                   | 0.9983 gram              |
|                            |          | 2       | Sorbic Acid                   | 0.0061 gram              |
|                            |          | 3       | Prepol HDW-2002               | 2.4030 gram              |
|                            |          | 4       | Tape Removal                  | 0.2457 Yard              |
|                            |          | 5       | Anchoring Scrim               | 0.0864 Yard              |
|                            |          | 6       | Mould Cups - Bottom           | 0.0039 Number            |
|                            |          | 7       | Mould Cups- Top               | 0.0039 Number            |
|                            |          | 8       | Pouch-Top Web                 | 0.0233 Yard              |
|                            |          | 9       | Pouch-Bottom Web              | 0.0233 Yard              |
|                            |          | 10      | TDI Indicators                | 0.0769 per thousand unit |
|                            |          | 11      | Sodium metabisulfite Granular | 0.0015 gram              |
|                            |          | 12      | Sodium Hydroxide NF           | 0.0015 gram              |
|                            |          | 13      | Benzoic Acid USP              | 0.0031 gram              |
|                            |          | 14      | Citric acid USP               | 0.0141 gram              |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.                           | A-23                                                                                                                                                 |
| Meeting No.                        | NC/3/MEET/Sep/202122/8                                                                                                                               |
| Date                               | 24/09/2021                                                                                                                                           |
| Firm's Name                        | M/s Virchow Biotech Pvt. Ltd., Hyderabad                                                                                                             |
| HQ F. No.                          | 01/82/050/01239/AM16/DES-III                                                                                                                         |
| RLA F. No.                         | 09/24/040/00362/AM16                                                                                                                                 |
| Advance Authorization No. and Date | 0910062635 dated 22.09.2015                                                                                                                          |
| Subject                            | <b>Request of M/s Virchow Biotech Pvt. Ltd., Hyderabad for fixation of adhoc norms against Advance Authorization No. 0910062635 dated 22.09.2015</b> |

**Decision:** The Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less:

| Export product             | Qty.     | Sl. No. | Import items                  | Qty.                     |
|----------------------------|----------|---------|-------------------------------|--------------------------|
| TODAY CONTRACEPTIVE SPONGE | 1 Number | 1       | NONOXYNOL 9                   | 0.9983 gram              |
|                            |          | 2       | Sorbic Acid                   | 0.0061 gram              |
|                            |          | 3       | Prepol HDW-2002               | 2.4030 gram              |
|                            |          | 4       | Tape Removal                  | 0.2457 Yard              |
|                            |          | 5       | Anchoring Scrim               | 0.0864 Yard              |
|                            |          | 6       | Mould Cups - Bottom           | 0.0039 Number            |
|                            |          | 7       | Mould Cups- Top               | 0.0039 Number            |
|                            |          | 8       | Pouch-Top Web                 | 0.0233 Yard              |
|                            |          | 9       | Pouch-Bottom Web              | 0.0233 Yard              |
|                            |          | 10      | TDI Indicators                | 0.0769 per thousand unit |
|                            |          | 11      | Sodium metabisulfite Granular | 0.0015 gram              |
|                            |          | 12      | Sodium Hydroxide NF           | 0.0015 gram              |
|                            |          | 13      | Benzoic Acid USP              | 0.0031 gram              |
|                            |          | 14      | Citric acid USP               | 0.0141 gram              |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | <b>A-24</b>                                                                                                                                                                        |
| Meeting No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                      |
| Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | <b>24/09/2021</b>                                                                                                                                                                  |
| Firm's Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | <b>M/s D.K. Bio Pharma Pvt. Ltd., Mumbai</b>                                                                                                                                       |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 01/82/050/02253/AM19/DES-III<br>01/82/050/01006/AM19/DES-III                                                                                                                       |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 03/94/040/00842/AM19<br>03/94/040/00603/AM18                                                                                                                                       |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0310826158 dated 04.01.2019<br>0310816992 dated 13.11.2017                                                                                                                         |
| Subject                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | <b>Request of M/s D.K. Bio Pharma Pvt. Ltd., Mumbai for fixation of adhoc norms against Advance Authorization Nos. 0310826158 dated 04.01.2019 and 0310816992 dated 13.11.2017</b> |
| <p><b>Decision:</b> The Committee considered the request of firm and it was observed that the import item –DETOX FOC-27 Fish Body Oil having ITC HS – 15042010 comes under Chapter 15 and as per para 4.11 (A) (i) of the <a href="#">FTP 2015-20</a> , all vegetable / edible oils classified under Chapter 15 of ITC (HS) are ineligible for import on self-declaration basis under para 4.07 of the FTP.</p> <p>Norms Committee is not authorize to allow <b>DETOX FOC-27 FISH BODY OIL CRUDE</b> under para 4.07 of HBP Vol. I. Hence, the Committee decided to <b>reject</b> the case.</p> <p>For other issues, firm may approach concerned RA.</p> |                                                                                                                                                                                    |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                               | <b>A-25</b>                                                                                                                                                     |
| Meeting No.                                                                                                                                                                                                                                                                                                                                                                                                                                                            | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                   |
| Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | <b>24/09/2021</b>                                                                                                                                               |
| Firm's Name                                                                                                                                                                                                                                                                                                                                                                                                                                                            | <b>M/s Chemical Brothers Enterprises Pvt. Ltd., Mumbai</b>                                                                                                      |
| HQ F. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 01/82/050/00784/AM19/DES-III                                                                                                                                    |
| RLA F. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 03/94/040/01014/AM18                                                                                                                                            |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0310820204 dated 02.04.2018                                                                                                                                     |
| Subject                                                                                                                                                                                                                                                                                                                                                                                                                                                                | <b>Request of M/s Chemical Brothers Enterprises Pvt. Ltd., Mumbai for fixation of adhoc norms against Advance Authorization No. 0310820204 dated 02.04.2018</b> |
| <p><b>Decision:</b> The Committee considered the request of the firm and it was observed that the reply furnished by the firm vide letter dated 13.04.2021 is deficient. Hence, the Committee decided to call for following information from the firm:</p> <p>(i) <b>Chemical name of export product and its catalogue.</b><br/> (ii) <b>Percentage composition of export product.</b><br/> (iii) <b>Net content of import item No. 3 and 4 in export product.</b></p> |                                                                                                                                                                 |

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| <b>Case No.</b>                    | <b>A-26</b>                                                                                                                                |
| <b>Meeting No.</b>                 | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                              |
| <b>Date</b>                        | <b>24/09/2021</b>                                                                                                                          |
| Firm's Name                        | <b>M/s Yasho Industries Limited, Mumbai</b>                                                                                                |
| HQ F. No.                          | <b>01/82/050/01615/AM21/DES-III</b>                                                                                                        |
| RLA F. No.                         | 03/95/040/00343/AM21                                                                                                                       |
| Advance Authorization No. and Date | 0310838067 dated 03.09.2020                                                                                                                |
| <b>Subject</b>                     | <b>Request of M/s Yasho Industries Limited, Mumbai for revision of norms against Advance Authorization No. 0310838067 dated 03.09.2020</b> |

**Decision:** The Committee considered the request of firm and it was decided to revise the norms as under:

| Export Product                                                  | Qty. | Sl. No. | Import items                 | Qty.     |
|-----------------------------------------------------------------|------|---------|------------------------------|----------|
| YALUB PA 135(3,5-DI-TERTIARY-BUTYL-4-HYDROXYHYDROCINNAMIC ACID) | 1 kg | 1       | 2,6-DI-TERTIARY-BUTYL PHENOL | 0.825 kg |
|                                                                 |      | 2       | METHYL ACRYLATE              | 0.349 kg |
|                                                                 |      | 3       | EXXAL 8(ISO OCTANOL)         | 0.366 kg |

RA concerned may take further necessary action as per above decision of NC.

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| <b>Case No.</b>                    | <b>A-27</b>                                                                                                                                                                                                      |
| <b>Meeting No.</b>                 | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                                    |
| <b>Date</b>                        | <b>24/09/2021</b>                                                                                                                                                                                                |
| Firm's Name                        | <b>M/s Navin Fluorine International Limited, Mumbai</b>                                                                                                                                                          |
| HQ F. No.                          | 01/82/050/00765/AM17/DES-III                                                                                                                                                                                     |
| RLA F. No.                         | 03/95/040/00437/AM17                                                                                                                                                                                             |
| Advance Authorization No. and Date | 0310807709 dated 08.09.2016                                                                                                                                                                                      |
| <b>Subject</b>                     | <b>Request of M/s Navin Fluorine International Limited, Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310807709 dated 08.09.2016.</b> |

**Decision:** The Committee considered the request of firm and as per the GST data provided by the firm, the consumption norms are 2.12 kg / kg. However, it seems that at the time of application, the norms applied for is 1.65 kg/kg and NC-3 has recommended 1.40 kg/kg on the basis of 95% yield, since there export product is new and no other data is available.

NC-3 cannot recommend the quantity of 2.12 kg, which is more than the quantity applied for by the firm, that is 1.65 kg.

In view of above, the Committee decided to revise the norms as under:

| Export product                               | Qty. | Sl. No. | Import items          | Qty.           |
|----------------------------------------------|------|---------|-----------------------|----------------|
| HFO 1234yf (2,3,3,3 Tetra Fluoro Prop-1-ene) | 1 kg | 1       | Hexa Fluoro Propylene | <b>1.60 kg</b> |

RA concerned may take further necessary action as per above decision of NC.

|                                               |                                                                                                                                                                                                                                                                                                              |
|-----------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Case No.                                      | <b>A-28</b>                                                                                                                                                                                                                                                                                                  |
| Meeting No.                                   | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                                                                                                                                |
| Date                                          | <b>24/09/2021</b>                                                                                                                                                                                                                                                                                            |
| Firm's Name                                   | <b>M/s J.B. Chemicals &amp; Pharmaceuticals Ltd., Mumbai</b>                                                                                                                                                                                                                                                 |
| HQ F. No.                                     | 01/82/050/01625/AM16/DES-III<br>01/82/050/01612/AM16/DES-III<br>01/82/050/01615/AM16/DES-III<br>01/82/050/01613/AM16/DES-III                                                                                                                                                                                 |
| RLA F. No.                                    | 03/94/040/00816/AM16<br>03/94/040/00814/AM16<br>03/94/040/00815/AM16<br>03/94/040/00817/AM16                                                                                                                                                                                                                 |
| Advance Authorization No. and Date            | 0310801629 dated 07.01.2016<br>0310801603 dated 06.01.2016<br>0310801571 dated 05.01.2016<br>0310801604 dated 06.01.2016                                                                                                                                                                                     |
| Subject                                       | <b>Request of M/s J.B Chemicals &amp; Pharmaceuticals Ltd, Mumbai for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0310801629 dated 07.01.2016, 0310801603 dated 06.01.2016, 0310801571 dated 05.01.2016 and 0310801604 dated 06.01.2016</b> |
| <b>Decision:</b> Deferred for comments of TE. |                                                                                                                                                                                                                                                                                                              |

|                                               |                                                                                                                                                                                  |
|-----------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Case No.                                      | <b>A-29</b>                                                                                                                                                                      |
| Meeting No.                                   | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                    |
| Date                                          | <b>24/09/2021</b>                                                                                                                                                                |
| Firm's Name                                   | <b>M/s J.B. Chemicals &amp; Pharmaceuticals Ltd., Mumbai</b>                                                                                                                     |
| HQ F. No.                                     | 01/82/050/01590/AM16/DES-III                                                                                                                                                     |
| RLA F. No.                                    | 03/94/040/00552/AM16                                                                                                                                                             |
| Advance Authorization No. and Date            | 0310799930 dated 02.11.2015                                                                                                                                                      |
| Subject                                       | <b>Request of M/s J.B. Chemicals &amp; Pharmaceuticals Ltd Mumbai for revision/correction in adhoc norms fixed against Advance Authorization No. 0310799930 dated 02.11.2015</b> |
| <b>Decision:</b> Deferred for comments of TE. |                                                                                                                                                                                  |

|                                    |                                                                                                                                                                      |
|------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Case No.                           | <b>A-30</b>                                                                                                                                                          |
| Meeting No.                        | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                        |
| Date                               | <b>24/09/2021</b>                                                                                                                                                    |
| Firm's Name                        | <b>M/s J.B. Chemicals &amp; Pharmaceuticals Limited, Mumbai</b>                                                                                                      |
| HQ F. No.                          | 01/82/050/00536/AM18/DES-III                                                                                                                                         |
| RLA F. No.                         | 03/94/040/00246/AM18                                                                                                                                                 |
| Advance Authorization No. and Date | <b>0310814210 dated 22.06.2017</b>                                                                                                                                   |
| Subject                            | <b>Request of M/s J.B. Chemicals &amp; Pharmaceuticals Limited, Mumbai for fixation of adhoc norms against Advance Authorization No. 0310814210 dated 22.06.2017</b> |

**Decision:** The Committee considered case as per agenda in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol.I as per details below or as applied by firm whichever is less:

| Export product                                                                                                                                                                                                                       | Qty.     | Sl. No. | Import items              | Qty.             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|---------|---------------------------|------------------|
| Bupivacaine with adrenaline injection 10x20ml ampoules, each ml contains Bupivacaine Hydrochloride 5.3175 mg. Adrebackube Bitartarate 0.010465mg. Net content Bupivacaine Hydrochloride 44.241kgs, Adrebackube Bitartarate 0.0871kgs | 1 Number | 1       | Bupivacaine Hydrochloride | 105.00 mg / vial |
|                                                                                                                                                                                                                                      |          | 2       | Adrenaline Bitartarate    | 0.1911 mg / vial |

RA concerned may take further necessary action as per above decision of NC.:

|                                    |                                                                                                                                                                                    |
|------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Case No.                           | <b>A-31</b>                                                                                                                                                                        |
| Meeting No.                        | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                      |
| Date                               | <b>24/09/2021</b>                                                                                                                                                                  |
| Firm's Name                        | <b>M/s J.B. Chemicals &amp; Pharmaceuticals Ltd., Mumbai</b>                                                                                                                       |
| HQ F. No.                          | F. No. 01/82/050/00731/AM17/DES-III                                                                                                                                                |
| RLA F. No.                         | 03/94/040/00516/AM17                                                                                                                                                               |
| Advance Authorization No. and Date | 0310807914 dated 20.09.2016                                                                                                                                                        |
| Subject                            | <b>Request of M/s J.B. Chemicals &amp; Pharmaceuticals Ltd., Mumbai for revision/correction in adhoc norms fixed against Advance Authorization No. 0310807914 dated 20.09.2016</b> |

**Decision:** The Committee considered the request of firm and it was decided to revise the norms as under:

| Sl. No. | Description                                                                                                                                                 | Quantity      | Sl. No. | Description    | Quantity (in Gms) |
|---------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|---------|----------------|-------------------|
| 1       | Amylmetacresol Antiseptic Throat Lozenges Sugar Free Blackcurrant and other Flavor. Each Lozenges contains Amylmetacresol 0.6 MG, Isomalt ST-M-2533.567 MG. | 1000 Lozenges | 1       | Amylmetacresol | 0.612 gm          |
|         |                                                                                                                                                             |               | 2       | Isomalt ST-M   | 25.7 gm           |
| 2       | Amylmetacresol Antiseptic Throat Lozenges Lemon and Other Flavor. Each Lozenges contains Amylmetacresol 0.6 MG,                                             | 1000 Lozenges | 1       | Amylmetacresol | 0.612 gm          |
| 3       | Hexoral Lorsept with Orange, Lemon, Honey Lemon, Blackcurrant and Other Flavor.Each Lozenges contains Amylmetacresol 0.6 MG                                 | 1000 Lozenges | 1       | Amylmetacresol | 0.612 gm          |
| 4       | Hexoral Tabs Classic Orange, Lemon, Honey Lemon, Blackcurrant and Other Flavor.Each Lozenges contains Amylmetacresol 0.6 MG                                 | 1000 Lozenges | 1       | Amylmetacresol | 0.612 gm          |
| 5       | Cufo Lozenges Lemon, Orange, and Other Flavor.Each Lozenges contains Amylmetacresol 0.6 MG,                                                                 | 1000 Lozenges | 1       | Amylmetacresol | 0.612 gm          |

|   |                                                                                        |               |   |                |                                     |
|---|----------------------------------------------------------------------------------------|---------------|---|----------------|-------------------------------------|
| 6 | TIN TIN LIDO Orange and Other Flavor.Each Lozenges contains Amylmetacresol 0.6 MG      | 1000 Lozenges | 1 | Amylmetacresol | 0.612 gm                            |
| 7 | Vicks Honey Lemon Sugar Free Lozenges. Each Lozenges contains Isomalt ST-M-2533.567 MG | 1000 Lozenges | 1 | Isomalt ST-M   | No details found in the application |
| 8 | Vicks orange suger Free Lozenges. contains Isomalt ST-M-2533.567 MG                    | 1000 Lozenges | 1 | Isomalt ST-M   | No details found in the application |
| 9 | Zecug Herbal Cough Lozenges Sugar Free. Each Lozenge content Isomalt ST-M-2533.567 MG. | 1000 Lozenges | 1 | Isomalt ST-M   | 2507 gm                             |

RA concerned may take further necessary action as per above decision of NC.

|                                    |                                                                                                                                                                                                 |
|------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Case No.                           | <b>A-32</b>                                                                                                                                                                                     |
| Meeting No.                        | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                   |
| Date                               | <b>24/09/2021</b>                                                                                                                                                                               |
| Firm's Name                        | <b>M/s J.B. Chemicals &amp; Pharmaceuticals Ltd., Mumbai</b>                                                                                                                                    |
| HQ F. No.                          | F. No. 01/82/050/00535/AM18/DES-III                                                                                                                                                             |
| RLA F. No.                         | 03/95/040/00244/AM18                                                                                                                                                                            |
| Advance Authorization No. and Date | 0310814244 dated 23.06.2017                                                                                                                                                                     |
| Subject                            | <b>Request of M/s J.B. Chemicals &amp; Pharmaceuticals Ltd., Mumbai for revision / correction in respect of adhoc norms fixed against Advance Authorization No. 0310814244 dated 23.06.2017</b> |
| <b>Decision:</b>                   | Deferred for comments of TE.                                                                                                                                                                    |

|                                    |                                                                                                                                                                                  |
|------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Case No.                           | A-33                                                                                                                                                                             |
| Meeting No.                        | NC/3/MEET/Sep/202122/8                                                                                                                                                           |
| Date                               | 24/09/2021                                                                                                                                                                       |
| Firm's Name                        | M/s J.B. Chemicals & Pharmaceuticals Ltd., Mumbai                                                                                                                                |
| HQ F. No.                          | F. No. 01/82/050/00047/AM19/DES-III                                                                                                                                              |
| RLA F. No.                         | 03/94/040/00787/AM18                                                                                                                                                             |
| Advance Authorization No. and Date | 0310818076 dated 28.12.2017                                                                                                                                                      |
| Subject                            | <b>Request of M/s J.B. Chemicals &amp; Pharmaceuticals Ltd Mumbai for revision/correction in adhoc norms fixed against Advance Authorization No. 0310818076 dated 28.12.2017</b> |

**Decision:** The Committee considered the request of firm and it was decided to revise the norms as under:

| Sl. No. | Export product                                                                                                                                                                                                                                                                  | Qty.              | Sl. No. | Import items | Qty. (for 1 Number Lozenges) |
|---------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|---------|--------------|------------------------------|
| 1       | Benzocaine and Cetylpyridinium Chloride Anaesthetic Throat Lozenges Flavours Black Current, Honey Lemon & other Flavours. Each Lozenges Contains Benzocaine 12mg. Net Content Benzocaine 171.23 Kgs                                                                             | 1 Number Lozenges | 1       | Benzocaine   | 12.24 mg                     |
| 2       | Benzocaine and Cetylpyridinium Chloride Anaesthetic Throat Lozenges. Flavours Black Current and Lime & Lemon and other flavours. Each Lozenges Contains Benzocaine 10mg, Net Content Benzocaine 99.01 Kgs.                                                                      | 1 Number Lozenges | 1       | Benzocaine   | 10.20 mg                     |
| 3       | Benzocaine, Cetylpyridinium Chloride and Dextromethorphan Hydrobromide Anaesthetic Throat Lozenges. Each Lozenges Contains Benzocaine 1.25 mg, Net Content Benzocaine 23.81 Kgs                                                                                                 | 1 Number Lozenges | 1       | Benzocaine   | 1.275 mg                     |
| 4       | Life Brand Sore Throat & nasal Congestion Relief Extra Strength(Flavours Cherry/Honey & Lemon/other Flavours) Sugar Free Lozenges. Each Lozenge Contains Benzocaine 15 Mg & Isomalt ST-M 2571.29 Mg. Net Content Benzocaine 38.760 Kgs. And Isomalt ST-M 6644.234 Kgs.          | 1 Number Lozenges | 1       | Benzocaine   | 15.30 mg                     |
|         |                                                                                                                                                                                                                                                                                 |                   | 2       | Isomalt ST-M | 2571.29 mg                   |
| 5       | Personnelle Oral Anesthetic Sore Throat Lozenges Extra Strength Sugar Free (Flavours Cherry/Honey Lemon/other Flavours) Each Lozenges Contains Benzocaine 15mg & Isomalt ST-M 2571.29 Mg. Net Content Benzocaine 38.760 Kgs. And Isomalt ST-M 6644.234 Kgs.                     | 1 Number Lozenges | 1       | Benzocaine   | 15.30 mg                     |
|         |                                                                                                                                                                                                                                                                                 |                   | 2       | Isomalt ST-M | 2571.29 mg                   |
| 6       | Option+Oral Lozenges Sore Throat & nasal Congestion Relief Extra Strength(Flavours Cherry/Honey & Lemon/other Flavours) Sugar Free Lozenges. Each Lozenge Contains Benzocaine 15 Mg & Isomalt ST-M 2571.29 Mg. Net Content Benzocaine 38.760 Kgs. And Isomalt ST-M 6644.234 Kgs | 1 Number Lozenges | 1       | Benzocaine   | 15.30 mg                     |
|         |                                                                                                                                                                                                                                                                                 |                   | 2       | Isomalt ST-M | 2571.29 mg                   |

RA concerned may take further necessary action as per above decision of NC.

|                                    |                                                                                                                                                                                 |
|------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Case No.                           | <b>A-34</b>                                                                                                                                                                     |
| Meeting No.                        | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                   |
| Date                               | <b>24/09/2021</b>                                                                                                                                                               |
| Firm's Name                        | <b>M/s J.B. Chemicals &amp; Pharmaceuticals Ltd., Mumbai</b>                                                                                                                    |
| HQ F. No.                          | F. No. 01/82/050/00582/AM17/DES-III                                                                                                                                             |
| RLA F. No.                         | 03/94/040/00255/AM17                                                                                                                                                            |
| Advance Authorization No. and Date | 0310805960 dated 05.07.2016                                                                                                                                                     |
| Subject                            | <b>Request of M/s J.B Chemicals &amp; Pharmaceuticals Ltd, Mumai for revision/correction in adhoc norms fixed against Advance Authorization No. 0310805960 dated 05.07.2016</b> |

**Decision:** The Committee considered the request of firm and it was decided to revise the norms as under:

| Sl. No. | Export product                                                                                                                                                                                                            | Qty.        | Sl. No. | Import items   | Qty.     |
|---------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|---------|----------------|----------|
| 1       | Amylmetacresol Antiseptic Throat Lozenges Sugar Free Blackcurrant and Other Flavor.Each Lozenges contains Amylmetacresol 0.6 MG, Isomalt ST-M 2533.567 MG. Net Content Amylmetacresol 0.99 Kgs, Isomalt ST-M 4195.75 Kgs. | 1000 Number | 1.      | Amylmetacresol | 0.612 gm |
|         |                                                                                                                                                                                                                           |             | 2.      | Isomalt St-M   | 2507 gm  |
| 2       | <b>Amylmetacresol Antiseptic Throat Lozenges Lemon / Cherry and Other Flavor. Each Lozenges contains Amylmetacresol 0.6 MG. Net Content Amylmetacresol 0.28 Kgs</b>                                                       | 1000 Number | 1.      | Amylmetacresol | 0.612 gm |

RA concerned may take further necessary action as per above decision of NC.

|                                    |                                                                                                                                                                                    |
|------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Case No.                           | <b>A-35</b>                                                                                                                                                                        |
| Meeting No.                        | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                      |
| Date                               | <b>24/09/2021</b>                                                                                                                                                                  |
| Firm's Name                        | <b>M/s J.B. Chemicals &amp; Pharmaceuticals Ltd., Mumbai</b>                                                                                                                       |
| HQ F. No.                          | F. No. 01/82/050/00619/AM18/DES-III                                                                                                                                                |
| RLA F. No.                         | 03/94/040/00260/AM18                                                                                                                                                               |
| Advance Authorization No. and Date | 0310814635 dated 14.07.2017                                                                                                                                                        |
| Subject                            | <b>Request of M/s J.B. Chemicals &amp; Pharmaceuticals Ltd., Mumbai for revision/correction in adhoc norms fixed against Advance Authorization No. 0310814635 dated 14.07.2017</b> |

**Decision:** Deferred for comments of TE.

|                                              |                                                                                                                                                          |
|----------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------|
| Case No.                                     | A-36                                                                                                                                                     |
| Meeting No.                                  | NC/3/MEET/Sep/202122/8                                                                                                                                   |
| Date                                         | 24/09/2021                                                                                                                                               |
| Firm's Name                                  | M/s J.B Chemicals & Pharmaceuticals Ltd, Mumbai                                                                                                          |
| HQ F. No.                                    | 01/82/050/00058/AM16/DES-III                                                                                                                             |
| RLA F. No.                                   | 03/94/040/00932/AM15                                                                                                                                     |
| Advance Authorization No. and Date           | 0310792548 dated 01.01.2015                                                                                                                              |
| Subject                                      | Request of M/s J.B Chemicals & Pharmaceuticals Ltd, Mumbai for review of adhoc norms fixed against Advance Authorization No. 0310792548 dated 01.01.2015 |
| <b>Decision:</b> Deferred for comment of TE. |                                                                                                                                                          |

|                                    |                                                                                                                                                                                                                             |
|------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Case No.                           | A-37                                                                                                                                                                                                                        |
| Meeting No.                        | NC/3/MEET/Sep/202122/8                                                                                                                                                                                                      |
| Date                               | 24/09/2021                                                                                                                                                                                                                  |
| Firm's Name                        | M/s Arch pharmlabs Ltd, Mumbai                                                                                                                                                                                              |
| HQ F. No.                          | 01/82/050/01328/AM/19/DES-III<br>01/82/050/01369/AM/19/DES-III<br>01/82/050/01331/AM/19/DES-III<br>01/82/050/01250/AM/19/DES-III                                                                                            |
| RLA F. No.                         | 03/94/040/00585/AM19<br>03/94/040/00583/AM19<br>03/94/040/00576/AM19<br>03/94/040/00192/AM19                                                                                                                                |
| Advance Authorization No. and Date | 0310824086 dated 01.10.2018<br>0310824121 dated 01.10.2018<br>0310824101 dated 01.10.2018<br>0310822731 dated 31.07.2018                                                                                                    |
| Subject                            | Request of M/s Arch pharmlabs Ltd, Mumbai for fixation of adhoc norms against Advance Authorization No. 0310824086 dated 01.10.2018, 0310824121 dated 01.10.2018, 0310824101 dated 01.10.2018 & 0310822731 dated 31.07.2018 |

**Decision:** The Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less:

For Advance Authorization Nos. **0310824086 dated 01.10.2018, 0310824121 dated 01.10.2018 and 0310824101 dated 01.10.2018**

| Export product                                                                  | Qty. | Sl. No. | Import items                                              | Qty.       |
|---------------------------------------------------------------------------------|------|---------|-----------------------------------------------------------|------------|
| (4-R-CIS)-1,1-DIMETHYL-6-CYANOMETHYL-2,2-DIMETHYL-1,3-DIOXANE-4-ACETATE (ATS-8) | 1 kg | 1       | ETHYL-4-CHLORO ACETO ACETATE                              | 1.060 kg   |
|                                                                                 |      | 2       | LITHIUM METAL                                             | 0.100 kg   |
|                                                                                 |      | 3       | TERT BUTYL ACETATE                                        | 2.110 kg   |
|                                                                                 |      | 4       | LYOPHILISED ENZYME POWDER CDX-403                         | 0.0102 kg  |
|                                                                                 |      | 5       | IEP OX 58 SPRAY DRIED ENZYME POWDER                       | 0.0160 kg  |
|                                                                                 |      | 6       | IEP OX 56 SPRAY DRIED ENZYME POWDER                       | 0.117 kg   |
|                                                                                 |      | 7       | (B-NAD) B-NICOTINAMIDE-ADENINE DINUCLEOTIDE ( COENZYME-1) | 0.00132 kg |
|                                                                                 |      | 8       | 2,2-DIMETHOXY PROPANE                                     | 0.950 kg   |
|                                                                                 |      | 9       | ETHYL ACETATE                                             | 3.60 kg    |

For Advance Authorization No. **0310822731** dated **31.07.2018**

| Export product                                                                  | Qty. | Sl. No. | Import items                                                                                                                                  | Qty.       |
|---------------------------------------------------------------------------------|------|---------|-----------------------------------------------------------------------------------------------------------------------------------------------|------------|
| (4-R-CIS)-1,1-DIMETHYL-6-CYANOMETHYL-2,2-DIMETHYL-1,3-DIOXANE-4-ACETATE (ATS-8) | 1 kg | 1       | ETHYL-4-CHLORO ACETO ACETATE                                                                                                                  | 1.06 kg    |
|                                                                                 |      | 2       | LITHIUM METAL                                                                                                                                 | 0.100 kg   |
|                                                                                 |      | 3       | TERT BUTYL ACETATE                                                                                                                            | 2.11 kg    |
|                                                                                 |      | 4       | OPTIMIZED ENZYME CDX-041, LYOPHIZED POWDER                                                                                                    | 0.019 kg   |
|                                                                                 |      | 5       | LYOPHILISED ENZYME POWDER CDX-901                                                                                                             | 0.00555 kg |
|                                                                                 |      | 6       | LYOPHILISED ENZYME POWDER CDX-403                                                                                                             | 0.0031 kg  |
|                                                                                 |      | 7       | NADP-SP-B-NICOTINAMIDE-ADENINE DINUCLEOTIDE PHOSPHATE OXIDIZED FORM, MONOSODIUM SALT (B-NADP <sup>+</sup> , B-TPN <sup>+</sup> , COENZYME-II) | 0.0005 kg  |
|                                                                                 |      | 8       | 2,2-DIMETHOXY PROPANE                                                                                                                         | 0.95 kg    |
|                                                                                 |      | 9       | ETHYL ACETATE                                                                                                                                 | 3.60 kg    |

RA concerned may take further necessary action as per above decision of NC.

|                                                                                                                                                                                                                                                     |                                                                                                                                                                                                                |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Case No.                                                                                                                                                                                                                                            | <b>A-38</b>                                                                                                                                                                                                    |
| Meeting No.                                                                                                                                                                                                                                         | <b>NC/3/MEET/Sep/202122/8</b>                                                                                                                                                                                  |
| Date                                                                                                                                                                                                                                                | <b>24/09/2021</b>                                                                                                                                                                                              |
| Firm's Name                                                                                                                                                                                                                                         | <b>M/s Cadila Healthcare Limited, Ahmedabad</b>                                                                                                                                                                |
| HQ F. No.                                                                                                                                                                                                                                           | 01/82/050/01612/AM21/DES-III                                                                                                                                                                                   |
| RLA F. No.                                                                                                                                                                                                                                          | 08/24/040/00158/AM21                                                                                                                                                                                           |
| Advance Authorization No. and Date                                                                                                                                                                                                                  | <b>0810148474 dated 03.09.2020</b>                                                                                                                                                                             |
| Subject                                                                                                                                                                                                                                             | <b>Request of M/s Cadila Healthcare Limited, Ahmedabad for enhancement in the quantity of import items No. 1 in respect of adhoc norms fixed against Advance Authorization No. 0810148474 dated 03.09.2020</b> |
| <b>Decision:</b> The Committee considered the request of the firm and it was observed that the firm has not furnished any technical justification for enhancement in norms. Hence, it was decided to <b>reject</b> the case maintaining status quo. |                                                                                                                                                                                                                |

|                                                                                                                                                                                                                                                                                            |                                                                                                                                     |         |                       |                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------|---------|-----------------------|-----------------------------|
| Case No.                                                                                                                                                                                                                                                                                   | A-39                                                                                                                                |         |                       |                             |
| Meeting No.                                                                                                                                                                                                                                                                                | NC/3/MEET/Sep/202122/8                                                                                                              |         |                       |                             |
| Date                                                                                                                                                                                                                                                                                       | 24/09/2021                                                                                                                          |         |                       |                             |
| Firm's Name                                                                                                                                                                                                                                                                                | M/s Arch pharmlabs Ltd, Mumbai                                                                                                      |         |                       |                             |
| HQ F. No.                                                                                                                                                                                                                                                                                  | 01/82/050/01392/AM/19/DES-III                                                                                                       |         |                       |                             |
| RLA F. No.                                                                                                                                                                                                                                                                                 | 03/94/040/00565/AM19                                                                                                                |         |                       |                             |
| Advance Authorization No. and Date                                                                                                                                                                                                                                                         | 0310824069 dated 28.09.2018                                                                                                         |         |                       |                             |
| Subject                                                                                                                                                                                                                                                                                    | Request of M/s Arch pharmlabs Ltd, Mumbai for fixation of adhoc norms against Advance Authorization No. 0310824069 dated 28.09.2018 |         |                       |                             |
| <b>Decision:</b> The Committee considered case as per agenda and deliberated on the matter in the presence of the technical experts and it was decided to ratify the ad-hoc input output norms under para 4.07 of HBP Vol. I as per details below or as applied by firm whichever is less: |                                                                                                                                     |         |                       |                             |
| Export product                                                                                                                                                                                                                                                                             | Qty.                                                                                                                                | Sl. No. | Import items          | Qty.                        |
| 4-Fluoro-alpha-[2-methyl-1-oxopropyl]-gama-oxo-N-beta-diphenylbenzene butaneamide (DKT-III)                                                                                                                                                                                                | 1 kg                                                                                                                                | 1       | Fluoro Benzene        | 0.520 kg                    |
|                                                                                                                                                                                                                                                                                            |                                                                                                                                     | 2       | Methyl Aceto Acetate  | Not required in the process |
|                                                                                                                                                                                                                                                                                            |                                                                                                                                     | 3       | Methylene Di Chloride | 1.011 kg                    |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                |                                                                                                                                     |         |                       |                             |

|                                    |                                                                                                                                          |
|------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------|
| Case No.                           | A-40                                                                                                                                     |
| Meeting No.                        | NC/3/MEET/Sep/202122/8                                                                                                                   |
| Date                               | 24/09/2021                                                                                                                               |
| Firm's Name                        | M/s Raj Dhanvantry Pharmacy, Rajkot                                                                                                      |
| HQ F. No.                          | 01/82/050/01529/AM16/DES-III                                                                                                             |
| RLA F. No.                         | 24/24/040/00007/AM16                                                                                                                     |
| Advance Authorization No. and Date | 2410041748 dated 15.06.2015                                                                                                              |
| Subject                            | Request of M/s Raj Dhanvantry Pharmacy, Rajkot for fixation of adhoc norms against Advance Authorization No. 2410041748 dated 15.06.2015 |

**Decision:** The Committee considered the request of the firm and it was decided to call for following information from the firm:

(i) Composition given in CA Certificate and quantity asked are as under:

| Sl. No. | Import Items     | Quantity as per application | Quantity as per CA |
|---------|------------------|-----------------------------|--------------------|
| 1       | Sodium Saccharin | 0.247 kg                    | 0.1205 kg          |
| 2       | Aspartame        | 0.348 kg                    | 0.1602 kg          |
| 3       | Sodium Cyclamate | 0.418 kg                    | 0.2002 kg          |

Please explain the difference.

(ii) Indigenous items used and their quantity.

Meeting ended with thanks to Chair and participants

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